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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH
AT HYDERABAD

O.A.No. 289/93

Date of Order: 14.10.93

N.R.Raghu Ram

.. Applicant

Vs.

1. Secretary to Government,
Ministry of Non-conventional Energy Sources,
Block 14, CGO Complex, Lodhi Road,
New Delhi - 3.
2. Principal Scientific Officer,
Regional Office,
Ministry of Non-Conventional Energy Sources,
1-11-222/6/D, Gouri Sadan, Begumpet,
Hyderabad-500 016.

Counsel for the Applicant : Mr. C.S. Subba Rao

--- Respondents : Mr. N.R. Devaraj

CORAM.

THE HON'BLE MR. T. CHANDRASEKHARA REDDY : MEMBER (JUDUL.)

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O R D E R

(As per Hon'ble Shri T. Chandrasekhara Reddy, Member(Judl.))

The present OA is filed by the applicant questioning his transfer from Hyderabad to Guwahati.

Counter is filed by the respondents opposing this OA.

~~was taken~~
When this OA ~~came~~ up for hearing, counsel for the applicant is not present. The applicant is absent. There is ~~no representation~~ Standing counsel for the respondents present and heard.

~~As per OA~~
submitted that the applicant was ~~relief~~ from the respondent's office on 22.3.1993. As there is no representation on behalf of the applicant today, and in view of the submission made by the Standing counsel for the respondents, ~~we are not in a position to decide this matter, -----~~ missed without costs.

T. Chandrasekhara Reddy
(T. CHANDRASEKHARA REDDY)
Member(Judl.)

Dated: 14-10-93

(Dictated in the open court)

Dy. Registrar (Judl.) 10/10/93

mvl

Copy to:-

1. Energy Sources, Block 14, CGOComplex, Lodhi road, New Delhi-3.
2. Principal Scientific Officer, Regional Office, Ministry of Non-Conventional Energy Sources, 1-11-222/6/D, Gouri Sadan Begumjet, Hyd-016.
3. One copy to Sri. C.S.Subba Rao, advocate, 12-13-67, Tarnaka, Hyd-37.
4. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

O.A. 289/93

TYPED BY

COMPARED BY

822
CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M(A)

Dated: 14/10/1993

M.A./R.A./C.A. No.

in

O.A. No. 289/93

T.A. No. (W.P.)

Admitted and Interim directions
issued

Allowed.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

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pvm

